

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 4725  
TO BE ANSWERED ON MARCH 31, 2022**

**SANCTIONED HOUSES**

**NO.4725. SHRI RAJESHBHAI CHUDASAMA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of the number of houses sanctioned, under-construction, completed and occupied under various components such as In-situ Slum Redevelopment, The Credit Linked Subsidy Scheme, The Affordable Housing in Partnership and Subsidy for beneficiary-led individual house construction/enhancement of the Pradhan Mantri Awas Yojana-Urban (PMAY-U) and deadline for completion of in progress projects, State/UT and year-wise;**
- (b) the details of funds allocated, sanctioned, disbursed and utilized under each of the aforesaid components of PMAY-U, State/UT-wise; and**
- (c) the details of the number of beneficiaries who were provided houses and rehabilitated under each component of PMAY-U, State/UT-wise?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

**(a) to (c): 'Land' and 'Colonization' are State subjects. Therefore, the respective States/Union Territories (UTs) addresses the housing needs of their population. However, Ministry of Housing and Urban Affairs, under the vision of 'Housing for All', is supplementing the**

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**efforts of States/ UTs by providing Central Assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U), for construction of houses for all eligible families/ beneficiaries since 25.06.2015. Eligible beneficiaries can avail the benefit of PMAY-U through four verticals, i.e. Beneficiary-led Construction or enhancement (BLC); Affordable Housing in Partnership (AHP); 'In-Situ' Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Under PMAY-U, States/ UTs prepare project proposals based on the housing requirements in urban areas taking into account the resources available with them and submit such proposals to this Ministry for release of admissible Central Assistance. Completion of projects generally takes 12-18 months under BLC vertical and 24-36 months under AHP vertical of the Scheme.**

**Accordingly, based on the proposals received under different components of PMAY-U, 115.48lakh houses have been sanctioned so far. Of the sanctioned houses, 95.13 lakh houses have been grounded for construction; of which 56.33 lakh houses have been completed and 51.72 lakh houses have been occupied by the identified beneficiaries; State/ UT-wise details of which along with details of Central Assistance approved, released and utilized under BLC, AHP, ISSR and CLSS components of PMAY-U are at Annexure I,II,III and IV. All States/ UTs have been advised to complete construction of all houses and allot them as per time frame stipulated in respective Detailed Project Reports (DPRs).**

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**State/UT wise details of Physical and financial progress in Beneficiary Led Construction (BLC)  
Component of PMAY-U**

S. No.	State/UT	Details of Houses (Nos.)			Central Assistance (₹ in Cr.)		
		Sanctioned	Grounded for Construction	Completed	Approved	Released	Utilised
1	A&N Island (UT)	25	25	21	0.38	0.40	0.34
2	Andhra Pradesh	17,19,483	13,82,969	2,03,379	25,792.25	6,371.57	4,784.15
3	Arunachal Pradesh	7,393	4,921	2,645	110.90	67.31	63.34
4	Assam	1,64,359	1,15,807	39,174	2,465.39	1,011.45	1,010.23
5	Bihar	3,37,707	2,31,356	62,951	5,065.61	1,980.35	1,405.99
6	Chandigarh (UT)	-	-	-	-	-	-
7	Chhattisgarh	2,08,348	1,52,748	90,650	3,125.22	1,910.15	1,565.87
8	UT of DNH & DD	1,424	1,343	369	21.36	12.37	0.75
9	Delhi (NCR)	-	-	-	-	-	-
10	Goa	60	3	2	0.90	0.36	-
11	Gujarat	1,44,141	1,35,365	49,506	2,162.12	1,367.30	1,172.81
12	Haryana	67,649	43,743	8,496	1,014.74	350.71	160.79
13	Himachal Pradesh	10,409	9,716	4,700	156.14	116.19	87.01
14	J&K (UT)	44,701	36,262	8,166	670.49	299.77	181.40
15	Jharkhand	1,57,098	1,51,846	88,453	2,356.47	1,890.39	1,547.64
16	Karnataka	2,28,188	1,94,844	1,07,836	3,422.82	1,348.74	1,439.39
17	Kerala	1,11,401	92,542	68,795	1,671.02	1,104.92	842.93
18	Ladakh (UT)	943	943	430	14.15	9.67	2.17
19	Lakshadweep (UT)	-	-	-	-	-	-
20	Madhya Pradesh	6,28,142	5,63,880	3,22,987	9,422.13	6,470.01	6,165.82
21	Maharashtra	2,68,085	1,06,833	31,721	4,021.28	1,216.69	314.09
22	Manipur	55,804	38,432	4,864	837.06	333.31	187.60
23	Meghalaya	4,554	3,060	468	68.31	20.45	11.43
24	Mizoram	38,668	27,015	3,010	580.02	161.84	94.00
25	Nagaland	31,241	29,002	4,514	468.62	281.53	137.56
26	Odisha	1,57,872	1,12,252	84,445	2,368.08	1,411.71	1,225.98
27	Puducherry (UT)	14,216	13,164	4,416	213.24	125.77	86.58
28	Punjab	76,230	60,789	9,726	1,106.71	366.94	301.69
29	Rajasthan	70,972	5,601	271	1,063.46	254.78	44.15
30	Sikkim	515	329	20	7.73	2.86	0.08
31	Tamil Nadu	4,59,103	3,50,707	2,73,662	6,886.55	5,038.81	4,904.66
32	Telangana	-	-	-	-	-	-
33	Tripura	85,469	66,847	50,814	1,282.04	896.65	822.64
34	Uttar Pradesh	14,70,847	12,81,195	8,80,135	22,062.71	14,962.37	13,947.68
35	Uttarakhand	14,253	12,454	4,870	213.37	136.18	79.15
36	West Bengal	4,91,586	3,67,609	1,87,646	7,373.79	3,872.34	3,323.14
<b>Grand Total :-</b>		<b>70,70,886</b>	<b>55,93,602</b>	<b>25,99,142</b>	<b>1,06,024.98</b>	<b>53,393.88</b>	<b>45,911.07</b>

**State/UT wise details of Physical and financial progress in Affordable Housing in Partnership (AHP) Component of PMAY-U**

S. No.	State/UT	Details of Houses (Nos.)			Central Assistance (₹ in Cr.)		
		Sanctioned	Grounded for Construction	Completed	Approved	Released	Utilised
1	A&N Island (UT)	555	555	-	8.33	1.03	1.03
2	Andhra Pradesh	2,68,002	2,68,002	2,12,761	4,020.03	4,115.90	4,011.36
3	Arunachal Pradesh	-	-	-	-	-	-
4	Assam	128	-	-	1.92	-	-
5	Bihar	-	-	-	-	-	-
6	Chandigarh (UT)	-	-	-	-	-	-
7	Chhattisgarh	74,738	46,676	18,301	1,121.07	310.20	355.27
8	UT of DNH & DD	1,726	1,271	41	25.89	12.93	-
9	Delhi (NCR)	-	-	-	-	-	-
10	Goa	-	-	-	-	-	-
11	Gujarat	2,10,284	1,65,146	1,12,445	3,200.02	1,084.55	908.67
12	Haryana	50,000	-	-	750.00	-	-
13	Himachal Pradesh	-	-	-	-	-	-
14	J&K (UT)	1,008	-	-	15.12	-	-
15	Jharkhand	45,235	25,573	819	718.85	255.73	-
16	Karnataka	3,47,453	2,49,608	40,252	5,211.80	1,444.61	1,328.43
17	Kerala	970	938	280	14.55	-	-
18	Ladakh (UT)	-	-	-	-	-	-
19	Lakshadweep (UT)	-	-	-	-	-	-
20	Madhya Pradesh	1,12,048	89,708	16,899	1,721.68	1,008.36	961.63
21	Maharashtra	4,50,921	1,37,128	29,980	6,763.82	472.68	373.48
22	Manipur	-	-	-	-	-	-
23	Meghalaya	-	-	-	-	-	-
24	Mizoram	-	-	-	-	-	-
25	Nagaland	-	-	-	-	-	-
26	Odisha	20,920	6,462	-	313.80	72.06	36.98
27	Puducherry (UT)	-	-	-	-	-	-
28	Punjab	570	570	176	8.55	1.06	-
29	Rajasthan	33,548	25,498	6,832	503.22	194.90	137.09
30	Sikkim	-	-	-	-	-	-
31	Tamil Nadu	1,67,442	1,38,608	54,805	2,557.71	1,104.54	693.91
32	Telangana	1,59,372	1,57,010	1,27,305	2,390.58	1,120.72	1,120.72
33	Tripura	1,000	1,000	-	65.00	52.00	-
34	Uttar Pradesh	1,33,533	47,607	8,552	2,044.60	384.16	255.62
35	Uttarakhand	29,900	1,232	480	448.50	17.18	2.78
36	West Bengal	3,322	-	-	49.83	1.54	-
<b>Grand Total :-</b>		<b>21,12,675</b>	<b>13,62,592</b>	<b>6,29,928</b>	<b>31,954.85</b>	<b>11,654.15</b>	<b>10,186.96</b>

**State/UT wise details of Physical and financial progress in In-situ Slum Redevelopment (ISSR)  
Component of PMAY-U**

S. No.	State/UT	Details of Houses (Nos.)			Central Assistance (₹ in Cr.)		
		Sanctioned	Grounded for Construction	Completed	Approved	Released	Utilised
1	A&N Island (UT)	-	-	-	-	-	-
2	Andhra Pradesh	1,617	1,617	82	41.26	32.87	1.16
3	Arunachal Pradesh	1,536	1,536	-	77.39	77.39	56.61
4	Assam	108	64	-	1.08	-	-
5	Bihar	11,276	7,344	4,171	297.72	161.70	122.39
6	Chandigarh (UT)	-	-	-	-	-	-
7	Chhattisgarh	300	300	300	6.09	13.54	6.09
8	UT of DNH & DD	-	-	-	-	-	-
9	Delhi (NCR)	-	-	-	-	-	-
10	Goa	-	-	-	-	-	-
11	Gujarat	92,513	63,033	31,850	1,071.65	325.16	288.53
12	Haryana	3,593	2,126	1,417	210.60	119.28	78.53
13	Himachal Pradesh	300	104	-	27.62	9.21	9.21
14	J&K (UT)	-	-	-	-	-	-
15	Jharkhand	19,748	2,986	2,841	255.32	73.40	34.77
16	Karnataka	23,125	22,853	20,975	638.77	529.60	501.90
17	Kerala	2,118	1,188	725	66.06	37.43	11.57
18	Ladakh (UT)	369	77	62	15.98	11.56	6.26
19	Lakshadweep (UT)	-	-	-	-	-	-
20	Madhya Pradesh	8,123	8,123	6,335	229.65	183.92	140.93
21	Maharashtra	2,23,506	86,213	46,552	2,235.06	-	-
22	Manipur	-	-	-	-	-	-
23	Meghalaya	-	-	-	-	-	-
24	Mizoram	142	142	142	9.49	9.30	7.51
25	Nagaland	1,054	1,054	702	41.68	24.74	24.74
26	Odisha	17,595	9,981	4,942	353.76	170.88	101.09
27	Puducherry (UT)	-	-	-	-	-	-
28	Punjab	1,025	-	-	10.25	7.88	2.46
29	Rajasthan	21,908	16,699	12,841	450.07	278.17	163.54
30	Sikkim	-	-	-	-	-	-
31	Tamil Nadu	4,880	4,872	4,756	135.25	112.52	112.52
32	Telangana	1,198	256	256	22.25	62.38	-
33	Tripura	3,005	3,005	3,000	77.92	59.94	59.87
34	Uttar Pradesh	8,409	5,495	5,438	279.22	172.07	123.90
35	Uttarakhand	3,130	2,237	1,448	128.80	107.48	40.15
36	West Bengal	472	442	192	15.05	11.58	8.58
<b>Grand Total :-</b>		<b>4,51,050</b>	<b>2,41,747</b>	<b>1,49,027</b>	<b>6,697.98</b>	<b>2,591.99</b>	<b>1,902.32</b>

Additionally, 4,01,374 houses grounded for construction and 3,41,144 Completed for slum dwellers under earlier scheme of JnNURM post 2014

**State/UT wise details of Physical and financial progress in Credit Linked Subsidy Scheme(CLSS) Component of PMAY-U**

S. No.	State/UT	Houses for Beneficiaries (Nos.)	Interest Subsidy Released (₹ in Cr.)
1	A&N Island (UT)	23	0.54
2	Andhra Pradesh	56,241	1,255.99
3	Arunachal Pradesh	63	1.38
4	Assam	3,352	69.54
5	Bihar	17,153	376.74
6	Chandigarh (UT)	1,074	24.27
7	Chhattisgarh	28,392	609.76
8	UT of DNH & DD	5,309	125.17
9	Delhi (NCR)	26,445	604.51
10	Goa	2,710	63.55
11	Gujarat	4,57,931	11,079.22
12	Haryana	38,061	833.44
13	Himachal Pradesh	1,952	43.3571
14	J&K (UT)	2,771	57.10
15	Jharkhand	13,674	287.03
16	Karnataka	91,542	1,996.61
17	Kerala	26,856	585.87
18	Ladakh (UT)	51	0.92
19	Lakshadweep (UT)	-	-
20	Madhya Pradesh	1,24,340	2,811.39
21	Maharashtra	4,67,481	11,177.05
22	Manipur	211	3.80
23	Meghalaya	195	3.70
24	Mizoram	1,509	26.76
25	Nagaland	39	0.71
26	Odisha	10,782	220.40
27	Puducherry (UT)	1,570	33.75
28	Punjab	36,483	826.18
29	Rajasthan	1,06,807	2,321.72
30	Sikkim	137	3.04
31	Tamil Nadu	96,172	2,103.68
32	Telangana	77,880	1,784.41
33	Tripura	2,475	51.09
34	Uttar Pradesh	1,30,107	2,873.64
35	Uttarakhand	15,949	348.55
36	West Bengal	68,042	1,571.56
<b>Grand Total ^:-</b>		<b>19,13,779</b>	<b>44,625.00</b>

^ Includes ₹ 448.56 cr. Central subsidy released to CNAs recently under CLSS.